

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00732/2019

DATED THIS THE 05th DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Dr.Veda P.

Aged about 49 years

W/o. V.Sridhar

Specialist-Gr.1 (Dept., of Pathology) in

E.S.I.C. Model Hospital

Rajajinagar,Bangalore-560 010.

Residing at:

No.10, Sridevikrupa

1st Main, 1st Block

R.T.Nagar, Bangalore-20.

....Applicant

(By Advocate Shri Raghavendra G.Gayatri - through video conference)

Vs.

1. The Union of India,

Represented by its Secretary

Department of Labour & Employment

Ministry of Labour

Employees State Insurance Corporation

No.110, Shram Shakthi Bhavan

Rafi Marg, New Delhi 110 001.

2. The Employees State Insurance Corporation

Represented by its Director General

Panchadeep Bhavan

C.I.G. Marg, New Delhi 110 002.

3. The Director
Directorate of ESI Scheme
(Medical) Services
Rajajinagar, II Block
Bangalore 560 010.

4. The Deputy Director
Directorate of ESI Scheme
(Medical) Services
Rajajinagar, II Block
Bangalore 560 010.

5. The State of Karnataka
Represented by its Principal Secretary
Labour Department
Multi Storied Building
Bangalore 560 001.

.....Respondents

(By Advocate Shri M.V.Rao - through video conference)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file fresh one with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)